

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

107. C.A.(CAA)/33(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.04.2024**

NAME OF THE PARTIES: Mukesh Babu Management Consultants
Private Limited

Appearance:

For the Petitioner: Adv. Sachin Mhaske

SECTION 230-232, 234 OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Heard the submissions of the Petitioner.

Reserved for order/clarification.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)